

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 114 OF 2019 &  
IA NO. 184 & 183 OF 2019**

**Dated : 16<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Limited ...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Girik Bhalia for R-2

Ms. Anushree Bardhan

Ms. Tanya Sareen for R-3

**ORDER**

Appellant as well as counsel is absent. Affidavit of service shall be filed within four weeks' time i.e. on or before 14.08.2019.

List the matter on **29.08.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**